

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 26.06.2025

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	49402/2025	26.06.2025	BLAPL-9056/2024	C SAHU	C.O.	COURT NO. 12	Order Dtd. 2025-06-23		(Seat No-)
2	49403/2025	26.06.2025	BLAPL-4722/2025	J KAMILA	C.O.	COURT NO. 12	Order Dtd. 2025-06-24		(Seat No-)
3	49404/2025	26.06.2025	BLAPL-5671/2025	RK MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-06-24	BAIL-2	(Seat No-18)
4	49405/2025	26.06.2025	BLAPL-5677/2025	J KAMILA	C.O.	COURT NO. 12	Order Dtd. 2025-06-24	BAIL-2	(Seat No-16)
5	49406/2025	26.06.2025	BLAPL-5660/2025	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 12	Order Dtd. 2025-06-24	BAIL-2	(Seat No-9)
6	49407/2025	26.06.2025	BLAPL-5658/2025	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 12	Order Dtd. 2025-06-24	BAIL-2	(Seat No-18)
7	49408/2025	26.06.2025	BLAPL-9122/2024	SS PATTANAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-06-24		(Seat No-18)
8	49409/2025	26.06.2025	ABLAPL-5027/2025	S SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-06-23		(Seat No-18)
9	49410/2025	26.06.2025	ABLAPL-5027/2025	S SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-06-23		(Seat No-18)
10	49411/2025	26.06.2025	ABLAPL-4150/2025	DP DASH	C.O.	COURT NO. 12	Order Dtd. 2025-06-26		(Seat No-18)
11	49412/2025	26.06.2025	ABLAPL-6327/2025	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-06-24	BAIL-1	(Seat No-3)
12	49413/2025	26.06.2025	ABLAPL-7103/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-17)
13	49414/2025	26.06.2025	ABLAPL-7109/2025	A DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-17)

14	49415/2 025	26.06.202 5	ABLAPL- 7114/202 5	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-17)
15	49416/2 025	26.06.202 5	ABLAPL- 7050/202 5	R. K. DEHURY	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-17)
16	49417/2 025	26.06.202 5	ABLAPL- 7019/202 5	MR ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-17)
17	49418/2 025	26.06.202 5	ABLAPL- 7104/202 5	J PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-16)
18	49419/2 025	26.06.202 5	ABLAPL- 7108/202 5	C RANA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-16)
19	49420/2 025	26.06.202 5	ABLAPL- 7105/202 5	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-16)
20	49421/2 025	26.06.202 5	ABLAPL- 7009/202 5	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	BAIL-2	(Seat No-16)
21	49423/2 025	26.06.202 5	ABLAPL- 13716/20 24	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-16)
22	49425/2 025	26.06.202 5	ABLAPL- 7025/202 5	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-16)
23	49427/2 025	26.06.202 5	ABLAPL- 2427/202 5	PK PANI	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-16)
24	49429/2 025	26.06.202 5	ABLAPL- 7013/202 5	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-16)
25	49430/2 025	26.06.202 5	ABLAPL- 7010/202 5	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-16)
26	49431/2 025	26.06.202 5	ABLAPL- 7016/202 5	B RANA	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	BAIL-2	(Seat No-18)
27	49432/2 025	26.06.202 5	ABLAPL- 7006/202 5	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	BAIL-2	(Seat No-17)
28	49433/2 025	26.06.202 5	ABLAPL- 7001/202 5	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-17)
29	49434/2 025	26.06.202 5	BLAPL- 5687/202 5	P. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-17)

30	49437/2 025	26.06.202 5	BLAPL- 5587/202 5	C SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	BAIL-2	(Seat No-7)
31	49438/2 025	26.06.202 5	WP (C) - 16922/20 25	NIRANJAN ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	WRIT BRANCH-5	(Seat No-32)
32	49439/2 025	26.06.202 5	CRLMC- 2152/202 5	GOPALPRASAD JENA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-32)
33	49441/2 025	26.06.202 5	BLAPL- 5665/202 5	BB ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-7)
34	49442/2 025	26.06.202 5	ABLAPL- 6545/202 5	SP DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-7)
35	49448/2 025	26.06.202 5	ABLAPL- 12976/20 22	S.K.SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	BAIL-2	(Seat No-11)
36	49452/2 025	26.06.202 5	CRLMC- 1526/202 5	JAYADEBA BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-11)
37	49453/2 025	26.06.202 5	WP (C) - 16966/20 25	MANORANJAN PADHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-11)
38	49454/2 025	26.06.202 5	WP (C) - 16976/20 25	R K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	WRIT BRANCH-2	(Seat No-7)
39	49455/2 025	26.06.202 5	WP (C) - 16554/20 25	P BASTIA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	WRIT BRANCH-7	(Seat No-5)
40	49456/2 025	26.06.202 5	WP (C) - 16576/20 25	C R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-1)
41	49457/2 025	26.06.202 5	WP (C) - 16901/20 25	P K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-01		(Seat No-1)
42	49460/2 025	26.06.202 5	WP (C) - 16574/20 25	G D MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	WRIT BRANCH-8	(Seat No-39)
43	49461/2 025	26.06.202 5	WP (C) - 16599/20 25	B RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-39)
44	49464/2 025	26.06.202 5	WP (C) - 16857/20 25	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-39)
45	49467/2 025	26.06.202 5	WP (C) - 16571/20 25	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24	WRIT BRANCH-7	(Seat No-5)

46	49468/2025	26.06.2025	WP (C) - 16585/2025	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24	WRIT BRANCH-8	(Seat No-39)
47	49473/2025	26.06.2025	WP (C) - 16482/2025	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24	WRIT BRANCH-7	(Seat No-48)
48	49475/2025	26.06.2025	WP (C) - 16914/2025	P C DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-36)
49	49476/2025	26.06.2025	WP (C) - 12391/2025	M R ROUSTRAY	C.O.	COURT NO. 3	Order Dtd. 2025-07-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
50	49478/2025	26.06.2025	WP (C) - 12124/2025	B SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-06-24	WRIT BRANCH-2	(Seat No-8)
51	49479/2025	26.06.2025	WP (C) - 6857/2025	TAPAN KUMAR MANDAL	C.O.	COURT NO. 3	Order Dtd. 2025-06-24	WRIT BRANCH-2	(Seat No-9)
52	49481/2025	26.06.2025	BLAPL-5676/2025	J. PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2025-06-24		(Seat No-9)
53	49482/2025	26.06.2025	WP (C) - 16098/2025	B DAS	C.O.	COURT NO. 3	Order Dtd. 2025-06-23	WRIT BRANCH-1	(Seat No-2)
54	49484/2025	26.06.2025	WP (C) - 15938/2025	S K ROUSTRAY	C.O.	COURT NO. 3	Order Dtd. 2025-06-23	WRIT BRANCH-8	(Seat No-40)
55	49486/2025	26.06.2025	WP (C) - 15938/2025	R K ROUSTRAY	C.O.	COURT NO. 3	Order Dtd. 2025-06-23	WRIT BRANCH-8	(Seat No-40)
56	49487/2025	26.06.2025	WP (C) - 10714/2025	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-22	WRIT BRANCH-2	(Seat No-7)
57	49489/2025	26.06.2025	WP (C) - 17067/2025	A K DAS	C.O.	COURT NO. 12	Order Dtd. 2025-07-15	WRIT BRANCH-1	(Seat No-2)
58	49490/2025	26.06.2025	WP (C) - 10248/2025	S P SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-3)
59	49492/2025	26.06.2025	WP (C) - 12553/2025	R C MUDULI	C.O.	COURT NO. 12	Order Dtd. 2025-06-25	WRIT BRANCH-4	(Seat No-46)
60	49493/2025	26.06.2025	WP (C) - 16999/2025	L D PANDA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-7)
61	49495/2025	26.06.2025	WP (C) - 17225/2025	H. DAS	C.O.	COURT NO. 25	Order Dtd. 2025-06-25		(Seat No-7)

62	49498/2025	26.06.2025	CONTC-27/2025	ASHOK KUMAR MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-18		(Seat No-7)
63	49499/2025	26.06.2025	WP (C) - 17232/2025	H.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-25	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
64	49500/2025	26.06.2025	CRLMP-323/2025	SK. KALIM UDDIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-24		(Seat No-117)
65	49501/2025	26.06.2025	WP (C) - 16794/2025	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-25		(Seat No-117)
66	49504/2025	26.06.2025	WP (C) - 16787/2025	D.NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-08-04	WRIT BRANCH-8	(Seat No-39)
67	49506/2025	26.06.2025	WP (C) - 14971/2025	K.C.SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-07-31		(Seat No-39)
68	49509/2025	26.06.2025	WP (C) - 14158/2025	M.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-08-04	WRIT BRANCH-6	(Seat No-24)
69	49512/2025	26.06.2025	WP (C) - 14117/2025	M.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-08-04		(Seat No-24)
70	49528/2025	26.06.2025	WP (C) - 7517/2017	P K JENA	C.O.	COURT NO. 21	Order Dtd. 2025-06-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
71	49530/2025	26.06.2025	WA-941/2025	K PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025-06-24		(Seat No-111)
72	49531/2025	26.06.2025	WP (C) - 14955/2025	N CH SINHA	C.O.	COURT NO. 21	Order Dtd. 2025-06-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
73	49532/2025	26.06.2025	WP (C) - 1255/2025	D D MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-07-22	WRIT BRANCH-7	(Seat No-10)
74	49533/2025	26.06.2025	WP (C) - 16036/2025	K K NATH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2025-06-24		(Seat No-10)
75	49535/2025	26.06.2025	WP (C) - 3631/2025	R K BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-10-14		(Seat No-10)
76	49536/2025	26.06.2025	WP (C) - 15935/2025	T K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2025-06-30	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)

77	49537/2 025	26.06.202 5	WP (C) - 16471/20 25	T K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2025-06-24	WRIT BRANCH-6	(Seat No-26)
78	49539/2 025	26.06.202 5	RSA- 163/2022	S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-07-28	SECOND APPEAL	(Seat No-1)
79	49540/2 025	26.06.202 5	CMP- 72/2021	T K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-08-06	WRIT BRANCH-7	(Seat No-5)
80	49541/2 025	26.06.202 5	CRLMC- 2238/202 5	H.K.PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-06-24		(Seat No-5)
81	49542/2 025	26.06.202 5	ABLAPL- 7064/202 5	GK SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2025-06-24		(Seat No-5)
82	49544/2 025	26.06.202 5	ABLAPL- 7066/202 5	SK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-5)
83	49545/2 025	26.06.202 5	CRLREV- 171/2025	H K MALLICK	C.O.	COURT NO. 3	Order Dtd. 2025-07-29		(Seat No-5)
84	49546/2 025	26.06.202 5	ABLAPL- 7068/202 5	M DAS	C.O.	COURT NO. 3	Order Dtd. 2025-06-24	BAIL-1	(Seat No-14)
85	49547/2 025	26.06.202 5	CRLMP- 513/2025	SURENDRA PRASAD BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-06-24		(Seat No-14)
86	49548/2 025	26.06.202 5	ABLAPL- 7070/202 5	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-14)
87	49549/2 025	26.06.202 5	CRLMP- 336/2025	M R ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-14)
88	49550/2 025	26.06.202 5	ABLAPL- 7072/202 5	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-14)
89	49551/2 025	26.06.202 5	ABLAPL- 7074/202 5	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-14)
90	49552/2 025	26.06.202 5	CRLMP- 335/2025	B C PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-14)
91	49554/2 025	26.06.202 5	CRLMP- 331/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-14)
92	49555/2 025	26.06.202 5	ABLAPL- 6982/202 5	P JENA	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-14)
93	49557/2 025	26.06.202 5	ABLAPL- 7058/202 5	KAMALAKANTA MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-8)
94	49558/2 025	26.06.202 5	CRLMP- 303/2025	KAPILA CHARAN NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-8)
95	49559/2 025	26.06.202 5	CRLMP- 300/2025	C SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-8)

96	49561/2 025	26.06.202 5	CRLMP- 295/2025	SEETARAM JENA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-8)
97	49562/2 025	26.06.202 5	CRLMP- 291/2025	S DASH	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-8)
98	49563/2 025	26.06.202 5	CRLMP- 286/2025	B RANA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-8)
99	49564/2 025	26.06.202 5	CRLMP- 170/2025	K K NATH	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-8)
10 0	49565/2 025	26.06.202 5	CONTC- 2132/202 5	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-16	CONTEMPT	(Seat No-7)
10 1	49566/2 025	26.06.202 5	CRLMP- 248/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-20		(Seat No-7)
10 2	49567/2 025	26.06.202 5	CRLMP- 251/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-20		(Seat No-7)
10 3	49568/2 025	26.06.202 5	TRPCRL- 37/2025	S S BISWAL	C.O.	COURT NO. 16	Order Dtd. 2025-07-28		(Seat No-7)
10 4	49569/2 025	26.06.202 5	CRLMC- 1810/202 5	D NAYAK	C.O.	COURT NO. 16	Order Dtd. 2025-06-24	CRIMINAL MISC	(Seat No-1)
10 5	49570/2 025	26.06.202 5	CRLMC- 2173/202 5	P K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-06-24	CRIMINAL MISC	(Seat No-2)
10 6	49571/2 025	26.06.202 5	CRLMP- 175/2025	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 16	Order Dtd. 2025-06-24		(Seat No-2)
10 7	49572/2 025	26.06.202 5	BLAPL- 5661/202 5	M SETHI	C.O.	COURT NO. 16	Order Dtd. 2025-06-24	BAIL-2	(Seat No-9)
10 8	49573/2 025	26.06.202 5	CRLMC- 2149/202 5	P K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-06-24		(Seat No-9)
10 9	49574/2 025	26.06.202 5	TRP (C) - 162/2025	RAMAKRISHNA BISOI	C.O.	COURT NO. 16	Order Dtd. 2025-07-28		(Seat No-9)
11 0	49575/2 025	26.06.202 5	CRLMC- 2146/202 5	P K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-06-24		(Seat No-9)
11 1	49576/2 025	26.06.202 5	CRLMC- 2205/202 5	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-9)
11 2	49577/2 025	26.06.202 5	CRLMC- 1743/202 5	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-9)
11 3	49578/2 025	26.06.202 5	CRLMC- 2148/202 5	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-9)

114	49579/2025	26.06.2025	CRLMC-2153/2025	PRAMOD KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-9)
115	49580/2025	26.06.2025	CRLMC-2094/2025	PRAMOD KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-9)
116	49581/2025	26.06.2025	CRLMC-2004/2025	S S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-9)
117	49582/2025	26.06.2025	CRLMC-2160/2025	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-9)
118	49583/2025	26.06.2025	CRLMC-1725/2025	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-9)
119	49584/2025	26.06.2025	CRLMC-2003/2025	S S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-9)
120	49585/2025	26.06.2025	CRLMC-2030/2025	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-9)
121	49586/2025	26.06.2025	CRLREV-295/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-22		(Seat No-9)
122	49587/2025	26.06.2025	CRLREV-97/2025	N SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-07-29		(Seat No-9)
123	49589/2025	26.06.2025	CRLREV-215/2025	SARADA PRASAD DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-21		(Seat No-9)
124	49590/2025	26.06.2025	CRLA-518/2025	DURGA PRASAD S.MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-06-24		(Seat No-9)
125	49592/2025	26.06.2025	CRLREV-216/2025	M PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-21		(Seat No-9)
126	49594/2025	26.06.2025	ABLAPL-7150/2025	D SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-24		(Seat No-9)
127	49595/2025	26.06.2025	CRLREV-253/2025	S K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-24		(Seat No-9)
128	49596/2025	26.06.2025	ABLAPL-7149/2025	C SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-24		(Seat No-9)
129	49597/2025	26.06.2025	ABLAPL-7144/2025	R MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-24	BAIL-2	(Seat No-18)
130	49599/2025	26.06.2025	ABLAPL-7124/2025	KAMALAKANTA MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-24	BAIL-1	(Seat No-5)

13 1	49600/2 025	26.06.202 5	CRLMC- 2162/202 5	G R PTR A	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-24		(Seat No-5)
13 2	49601/2 025	26.06.202 5	CRLMC- 421/2025	M/S KARTIK CHANDRA TRIPATHY, RAJES H KUMAR MAHAPATRA, P.R. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-24		(Seat No-5)
13 3	49602/2 025	26.06.202 5	RSA- 222/2025	S CH SUNDARA	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-5)
13 4	49603/2 025	26.06.202 5	RSA- 134/2025	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-2)
13 5	49604/2 025	26.06.202 5	CMP- 1061/202 4	B K DAS	C.O.	COURT NO. 12	Order Dtd. 2025-08-01		(Seat No-2)
13 6	49605/2 025	26.06.202 5	CMP- 1412/202 4	JNANA RANJAN KAR	C.O.	COURT NO. 12	Order Dtd. 2025-06-23		(Seat No-2)
13 7	49606/2 025	26.06.202 5	CMP- 114/2025	A K MOAHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-05-14		(Seat No-2)
13 8	49607/2 025	26.06.202 5	TRP (C) - 163/2025	M NAYAK	C.O.	COURT NO. 16	Order Dtd. 2025-07-28		(Seat No-2)
13 9	49608/2 025	26.06.202 5	WP (C) - 14451/20 25	K. PARIDA	C.O.	COURT NO. 16	Order Dtd. 2025-06-25		(Seat No-2)
14 0	49609/2 025	26.06.202 5	WP (C) - 14452/20 25	K. PARIDA	C.O.	COURT NO. 16	Order Dtd. 2025-06-25	WRIT BRANCH-7	(Seat No-10)
14 1	49610/2 025	26.06.202 5	WP (C) - 19732/20 24	T. QAMOR	C.O.	COURT NO. 16	Order Dtd. 2025-06-24		(Seat No-10)
14 2	49611/2 025	26.06.202 5	WP (C) - 13116/20 25	H.K.MOHANTA	C.O.	COURT NO. 16	Order Dtd. 2025-06-25	WRIT BRANCH-1	(Seat No-30)
14 3	49613/2 025	26.06.202 5	BLAPL- 5790/202 5	A. K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-06-24		(Seat No-30)
14 4	49615/2 025	26.06.202 5	ABLAPL- 7011/202 5	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-08-11		(Seat No-30)
14 5	49616/2 025	26.06.202 5	WP (C) - 13383/20 25	P.K.LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
14 6	49617/2 025	26.06.202 5	ABLAPL- 7007/202 5	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-08-11		(Seat No-106)

147	49618/2025	26.06.2025	WP (C) - 6485/2025	S.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	WRIT BRANCH-6	(Seat No-24)
148	49619/2025	26.06.2025	CRLMC-2016/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-1)
149	49620/2025	26.06.2025	WP (C) - 29733/2024	R.N.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25	WRIT BRANCH-3	(Seat No-13)
150	49621/2025	26.06.2025	ABLAPL-15863/2016	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2017-10-10		(Seat No-13)
151	49622/2025	26.06.2025	WP (C) - 16734/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No-13)
152	49623/2025	26.06.2025	WP (C) - 1894/2022	A.K.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-25	WRIT BRANCH-7	(Seat No-48)
153	49624/2025	26.06.2025	MACA-29/2024	M.MISHRA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Seat No-7)
154	49625/2025	26.06.2025	MACA-917/2024	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-06-25		(Seat No-7)
155	49626/2025	26.06.2025	MACA-657/2020	P.K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-24	MISC. APPEAL SEC.	(Seat No-1)
156	49627/2025	26.06.2025	MACA-917/2024	KISTISH	C.O.	COURT NO. 25	Order Dtd. 2025-06-25		(Seat No-1)
157	49628/2025	26.06.2025	ABLAPL-7020/2025	DEBASISH SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	BAIL-2	(Seat No-12)
158	49629/2025	26.06.2025	MACA-656/2020	P.K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-24	MISC. APPEAL SEC.	(Seat No-1)
159	49630/2025	26.06.2025	ABLAPL-7099/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-08-04		(Seat No-1)
160	49631/2025	26.06.2025	WP (C) - 17127/2025	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-07-07		(Seat No-1)
161	49632/2025	26.06.2025	MACA-300/2024	N.K.ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-06-24	MISC. APPEAL SEC.	(Seat No-6)
162	49634/2025	26.06.2025	MACA-603/2020	GAJENDRANATH ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-06-25	MISC. APPEAL SEC.	(Seat No-1)
163	49635/2025	26.06.2025	MACA-300/2024	S.K.PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-06-24	MISC. APPEAL SEC.	(Seat No-6)

164	49636/2025	26.06.2025	WP (C) - 2138/2025	RABI SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-06-25		(Seat No-6)
165	49638/2025	26.06.2025	CONTC-1692/2025	M.K.DASH	C.O.	COURT NO. 25	Order Dtd. 2025-06-25		(Seat No-6)
166	49639/2025	26.06.2025	WP (C) - 17141/2025	R C MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-06-25		(Seat No-6)
167	49640/2025	26.06.2025	CONTC-1657/2025	B.K.PATI	C.O.	COURT NO. 25	Order Dtd. 2025-07-02		(Seat No-6)
168	49641/2025	26.06.2025	WP (C) - 16638/2025	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-07-14	WRIT BRANCH-1	(Seat No-3)
169	49642/2025	26.06.2025	CONTC-1439/2025	G.D.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-06-25		(Seat No-3)
170	49643/2025	26.06.2025	ABLAPL-635/2025	S CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24	BAIL-1	(Seat No-15)
171	49644/2025	26.06.2025	WP (C) - 16350/2025	L D PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25	WRIT BRANCH-8	(Seat No-40)
172	49645/2025	26.06.2025	WP (C) - 16843/2025	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25	WRIT BRANCH-4	(Seat No-17)
173	49646/2025	26.06.2025	CONTC-1392/2025	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Seat No-17)
174	49647/2025	26.06.2025	WP (C) - 16844/2025	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Seat No-17)
175	49649/2025	26.06.2025	CONTC-1313/2025	R.C.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Seat No-17)
176	49650/2025	26.06.2025	WP (C) - 16728/2025	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-17)
177	49651/2025	26.06.2025	CONTC-1383/2025	B.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-07-28		(Seat No-17)
178	49652/2025	26.06.2025	WP (C) - 15870/2025	P L MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-06-25		(Seat No-17)
179	49653/2025	26.06.2025	WP (C) - 17002/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-06-25		(Seat No-17)

180	49654/2025	26.06.2025	CONTC-1382/2025	B.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-06-25		(Seat No-17)
181	49656/2025	26.06.2025	WP (C) - 17010/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-06-25		(Seat No-17)
182	49657/2025	26.06.2025	CONTC-1381/2025	B.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-06-25		(Seat No-17)
183	49658/2025	26.06.2025	WP (C) - 17011/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-06-25	WRIT BRANCH-1	(Seat No-3)
184	49659/2025	26.06.2025	WP (C) - 17142/2025	M K SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-08-04		(Seat No-3)
185	49661/2025	26.06.2025	CONTC-1388/2025	B.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-06-25		(Seat No-3)
186	49662/2025	26.06.2025	WA-766/2023	S K PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025-06-18	WRIT APPEAL	(Seat No-7)
187	49663/2025	26.06.2025	CONTC-1387/2025	B.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-06-25		(Seat No-7)
188	49664/2025	26.06.2025	WP (C) - 26270/2024	A K RANA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
189	49665/2025	26.06.2025	CONTC-1394/2025	H.K.MOHANTA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2025-06-25	CONTEMPT	(Seat No-4)
190	49666/2025	26.06.2025	CONTC-1310/2025	B.SAHOO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2025-06-25		(Seat No-4)
191	49668/2025	26.06.2025	CONTC-1326/2025	B.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-07-28		(Seat No-4)
192	49688/2025	26.06.2025	WP (C) - 15595/2025	M.K.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-06-17	WRIT BRANCH-5	(Seat No-22)
193	49689/2025	26.06.2025	CRLA-366/2025	B.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-08-04 Judgement Dtd. 2025-08-04,		(Seat No-22)
194	49690/2025	26.06.2025	CRLA-649/2025	S.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-08-06		(Seat No-22)

195	49691/2025	26.06.2025	CMP-891/2025	B.N.MUDULI	C.O.	COURT NO. 23	Order Dtd. 2025-06-25		(Seat No-22)
196	49692/2025	26.06.2025	CRLREV-305/2025	S DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-07		(Seat No-22)
197	49693/2025	26.06.2025	CMP-727/2025	A.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-08-21		(Seat No-22)
198	49694/2025	26.06.2025	WP (C) - 16545/2025	PURNA CHANDRA MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-06-24	WRIT BRANCH-6	(Seat No-36)
199	49695/2025	26.06.2025	CMP-717/2025	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-08-13		(Seat No-36)
200	49696/2025	26.06.2025	WP (C) - 15049/2025	B BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-06-24		(Seat No-36)
201	49697/2025	26.06.2025	CMP-684/2025	G.R.PATRA	C.O.	COURT NO. 23	Order Dtd. 2025-06-25		(Seat No-36)
202	49699/2025	26.06.2025	CMP-605/2025	P.K.HAZARY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-05		(Seat No-36)
203	49701/2025	26.06.2025	CMP-523/2025	K.C.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-25		(Seat No-36)
204	49702/2025	26.06.2025	CMP-523/2025	A.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-25		(Seat No-36)
205	49703/2025	26.06.2025	CMP-902/2025	P.K.MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-08-07		(Seat No-36)
206	49704/2025	26.06.2025	CMP-912/2025	N.K.ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-08-21		(Seat No-36)
207	49707/2025	26.06.2025	CMP-851/2024	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-06-25		(Seat No-36)
208	49708/2025	26.06.2025	CMP-739/2025	T.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-08-06		(Seat No-36)
209	49709/2025	26.06.2025	CMP-761/2025	N.PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-06-24		(Seat No-36)
210	49710/2025	26.06.2025	CMP-753/2025	G.B.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2025-06-24		(Seat No-36)
211	49711/2025	26.06.2025	WP (C) - 17147/2025	S.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-06-25		(Seat No-36)
212	49712/2025	26.06.2025	WP (C) - 15167/2025	D.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-06-19	WRIT BRANCH-1	(Seat No-1)
213	49713/2025	26.06.2025	WP (C) - 13670/2025	SK.SAMIM	C.O.	COURT NO. 23	Order Dtd. 2025-06-25		(Seat No-1)

214	49714/2025	26.06.2025	WP (C) - 16148/2025	B.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-06-24	WRIT BRANCH-4	(Seat No-46)
215	49715/2025	26.06.2025	WP (C) - 16642/2025	L.D.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-07-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
216	49716/2025	26.06.2025	WP (C) - 16853/2025	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-08-18	WRIT BRANCH-5	(Seat No-23)
217	49717/2025	26.06.2025	WP (C) - 16917/2025	L.D.PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-07-28		(Seat No-23)
218	49718/2025	26.06.2025	WP (C) - 16955/2025	G.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
219	49719/2025	26.06.2025	WP (C) - 17059/2025	U.P.BAG	C.O.	COURT NO. 23	Order Dtd. 2025-06-25		(Seat No-4)
220	49721/2025	26.06.2025	CRLA-510/2025	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2025-09-02		(Seat No-4)
221	49722/2025	26.06.2025	CRLA-662/2025	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2025-09-10		(Seat No-4)
222	49723/2025	26.06.2025	BLAPL-4397/2025	SAKTI PRASAD DAS	C.O.	COURT NO. 23	Order Dtd. 2025-06-25	BAIL-2	(Seat No-12)
223	49724/2025	26.06.2025	ABLAPL-7075/2025	BISWAJIT MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-08-11		(Seat No-12)
224	49725/2025	26.06.2025	ABLAPL-6913/2025	B B ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-12)
225	49726/2025	26.06.2025	ABLAPL-7073/2025	B B ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-12)
226	49727/2025	26.06.2025	ABLAPL-7145/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-08-06		(Seat No-12)
227	49728/2025	26.06.2025	ABLAPL-7110/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-12)
228	49729/2025	26.06.2025	ABLAPL-7143/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-18)
229	49730/2025	26.06.2025	CONTC-2472/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-01	CONTEMPT	(Seat No-7)
230	49731/2025	26.06.2025	ABLAPL-7152/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24	BAIL-2	(Seat No-18)

23 1	49732/2 025	26.06.202 5	CRLMC- 478/2025	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Seat No-18)
23 2	49733/2 025	26.06.202 5	ABLAPL- 7148/202 5	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-18)
23 3	49734/2 025	26.06.202 5	CRLMC- 2216/202 5	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Seat No-18)
23 4	49735/2 025	26.06.202 5	CRLMC- 1936/202 5	S.P.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-18)
23 5	49736/2 025	26.06.202 5	WP (C) - 13077/20 25	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-08	WRIT BRANCH-8	(Seat No-42)
23 6	49737/2 025	26.06.202 5	WP (C) - 17330/20 25	S.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-08	WRIT BRANCH-1	(Seat No-2)
23 7	49739/2 025	26.06.202 5	WP (C) - 14242/20 25	KAMALAKANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-20		(Seat No-2)
23 8	49740/2 025	26.06.202 5	WP (C) - 17342/20 25	K.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25	WRIT BRANCH-3	(Seat No-12)
23 9	49741/2 025	26.06.202 5	WP (C) - 15927/20 25	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-7)
24 0	49743/2 025	26.06.202 5	ABLAPL- 7017/202 5	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-7)
24 1	49744/2 025	26.06.202 5	ABLAPL- 7018/202 5	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-7)
24 2	49745/2 025	26.06.202 5	WP (C) - 15180/20 25	K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25	WRIT BRANCH-4	(Seat No-17)
24 3	49747/2 025	26.06.202 5	TRP (C) - 61/2025	S K SAMAL	C.O.	COURT NO. 14	Order Dtd. 2025-07-21		(Seat No-17)
24 4	49748/2 025	26.06.202 5	WP (C) - 16733/20 25	R.SAMAL	C.O.	COURT NO. 14	Order Dtd. 2025-06-23		(Seat No-17)
24 5	49750/2 025	26.06.202 5	WP (C) - 16629/20 25	M.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-17)
24 6	49751/2 025	26.06.202 5	WP (C) - 17231/20 25	SANJAY KUMAR SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)

247	49752/2025	26.06.2025	ABLAPL-7151/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-08-04	BAIL-2	(Seat No-18)
248	49753/2025	26.06.2025	ABLAPL-7154/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-08-04	BAIL-2	(Seat No-18)
249	49754/2025	26.06.2025	CRLMP-297/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	WRIT BRANCH-8	(Seat No-41)
250	49755/2025	26.06.2025	CRLMP-299/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-41)
251	49756/2025	26.06.2025	WP (C) - 15600/2025	K. C. TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
252	49757/2025	26.06.2025	WP (C) - 15615/2025	K. C. TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
253	49758/2025	26.06.2025	WP (C) - 15618/2025	K. C. TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
254	49759/2025	26.06.2025	WP (C) - 14226/2025	P. K. JENA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	WRIT BRANCH-5	(Seat No-47)
255	49760/2025	26.06.2025	CMP-773/2025	S. CHOUDHURY	C.O.	COURT NO. 23	Order Dtd. 2025-08-26		(Seat No-47)
256	49764/2025	26.06.2025	ABLAPL-7140/2025	J. C. BARAL	C.O.	COURT NO. 23	Order Dtd. 2025-06-24		(Seat No-47)
257	49770/2025	26.06.2025	ABLAPL-7141/2025	A. K. SRICHANDAN	C.O.	COURT NO. 23	Order Dtd. 2025-06-24		(Seat No-47)
258	49771/2025	26.06.2025	ABLAPL-7069/2025	JADUNATH PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2025-06-24		(Seat No-47)
259	49772/2025	26.06.2025	ABLAPL-7065/2025	JADUNATH PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2025-06-24	BAIL-2	(Seat No-9)
260	49774/2025	26.06.2025	WP (C) - 16509/2025	M. BARAL	C.O.	COURT NO. 23	Order Dtd. 2025-06-24		(Seat No-9)
261	49775/2025	26.06.2025	TRP (C) - 110/2025	C. R. KAR	C.O.	COURT NO. 9	Order Dtd. 2025-06-24		(Seat No-9)
262	49776/2025	26.06.2025	BLAPL-5657/2025	A. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-06-24	BAIL-2	(Seat No-9)
263	49777/2025	26.06.2025	CRLA-602/2025	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-07-28		(Seat No-9)

264	49778/2025	26.06.2025	CMP-614/2025	D.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-07-29		(Seat No-9)
265	49779/2025	26.06.2025	MACA-279/2025	KHITISH	C.O.	COURT NO. 23	Order Dtd. 2025-06-25		(Seat No-9)
266	49780/2025	26.06.2025	MACA-279/2025	A.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-06-25		(Seat No-9)
267	49781/2025	26.06.2025	MACA-250/2025	K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-06-25		(Seat No-9)
268	49782/2025	26.06.2025	MACA-250/2025	P.C.PATNAIK	C.O.	COURT NO. 23	Order Dtd. 2025-06-25		(Seat No-9)
269	49783/2025	26.06.2025	MACA-1045/2024	P.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-06-25		(Seat No-9)
270	49784/2025	26.06.2025	WP (C) - 20794/2014	R.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-06-25	WRIT BRANCH-4	(Seat No-19)
271	49785/2025	26.06.2025	WP (C) - 20794/2014	P.C.CHHINCHANI	C.O.	COURT NO. 23	Order Dtd. 2025-06-25	WRIT BRANCH-4	(Seat No-19)
272	49786/2025	26.06.2025	WA-34/2015	D NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2025-07-25	WRIT APPEAL	(Seat No-3)
273	49787/2025	26.06.2025	WP (C) - 22844/2024	P.K.MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2025-06-25		(Seat No-3)
274	49788/2025	26.06.2025	CRLA-1299/2023	RAMESH CHANDRA MOHARANA, A.K.MOHARANA	C.O.	COURT NO. 7	Order Dtd. 2025-08-04	CRIMINAL APPEAL	(Seat No-9)
275	49789/2025	26.06.2025	WP (C) - 16868/2025	A.SAHOO	C.O.	COURT NO. 7	Order Dtd. 2025-06-25	WRIT BRANCH-6	(Seat No-36)
276	49791/2025	26.06.2025	WP (C) - 13130/2025	S.DAS	C.O.	COURT NO. 7	Order Dtd. 2025-06-25	WRIT BRANCH-8	(Seat No-29)
277	49792/2025	26.06.2025	WP (C) - 16544/2025	B.K.SWAIN	C.O.	COURT NO. 7	Order Dtd. 2025-06-25		(Seat No-29)
278	49793/2025	26.06.2025	WP (C) - 16898/2025	A.SAHOO	C.O.	COURT NO. 7	Order Dtd. 2025-06-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
279	49797/2025	26.06.2025	WP (C) - 16217/2025	L D SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-08-18	WRIT BRANCH-5	(Seat No-22)
280	49799/2025	26.06.2025	ABLAPL-6494/2025	S.P.SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-22)

28 1	49800/2 025	26.06.202 5	ABLAPL- 4293/202 5	C.R.SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-04-22		(Seat No-22)
28 2	49802/2 025	26.06.202 5	ABLAPL- 3428/202 5	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-29		(Seat No-22)
28 3	49803/2 025	26.06.202 5	ABLAPL- 7186/202 5	A.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-08-12	BAIL-2	(Seat No-18)
28 4	49805/2 025	26.06.202 5	ABLAPL- 7185/202 5	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-08- 12Judgemen t Dtd. 2025-08- 12,		(Seat No-18)
28 5	49806/2 025	26.06.202 5	ABLAPL- 6938/202 5	J.KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-18)
28 6	49807/2 025	26.06.202 5	ABLAPL- 6856/202 5	P.K.PAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-2	(Seat No-16)
28 7	49810/2 025	26.06.202 5	BLAPL- 5621/202 5	U DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	BAIL-2	(Seat No-9)
28 8	49812/2 025	26.06.202 5	BLAPL- 5624/202 5	U DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	BAIL-2	(Seat No-9)
28 9	49814/2 025	26.06.202 5	ABLAPL- 7190/202 5	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-5)
29 0	49815/2 025	26.06.202 5	BLAPL- 2631/202 5	MANOJ KUMAR PANI	C.O.	COURT NO. 6	Order Dtd. 2025-07-28		(Seat No-5)
29 1	49816/2 025	26.06.202 5	WP (C) - 16151/20 25	M R MALLA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-18		(Seat No-5)
29 2	49817/2 025	26.06.202 5	WP (C) - 16568/20 25	G SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-07-16	WRIT BRANCH-6	(Seat No-36)
29 3	49818/2 025	26.06.202 5	WP (C) - 17183/20 25	R K BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-06-25		(Seat No-36)
29 4	49819/2 025	26.06.202 5	WP (C) - 17223/20 25	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-08	WRIT BRANCH-1	(Seat No-2)
29 5	49820/2 025	26.06.202 5	WP (C) - 12391/20 25	A K MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-07-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)

296	49821/2025	26.06.2025	CRLMC-2116/2025	A K SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-06-24		(Seat No-113)
297	49822/2025	26.06.2025	WP (C) - 2892/2018	P C MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2025-07-29	WRIT BRANCH-5	(Seat No-32)
298	49823/2025	26.06.2025	WP (C) - 16846/2025	N K SATAPATHY	C.O.	COURT NO. 24	Order Dtd. 2025-06-25	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
299	49824/2025	26.06.2025	WP (C) - 13662/2018	P C BEHERA	C.O.	COURT NO. 22	Order Dtd. 2025-07-29	WRIT BRANCH-7	(Seat No-44)
300	49825/2025	26.06.2025	CONTC-2340/2025	JP KAR	C.O.	COURT NO. 22	Order Dtd. 2025-06-20		(Seat No-44)
301	49826/2025	26.06.2025	RSA-263/2002	R K BARIK	C.O.	COURT NO. 7	Order Dtd. 2025-07-15	SECOND APPEAL	(Seat No-3)
302	49827/2025	26.06.2025	WP (C) - 1593/2025	K K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-07-31		(Seat No-3)
303	49828/2025	26.06.2025	WP (C) - 15413/2025	J R KAR	C.O.	COURT NO. 21	Order Dtd. 2025-06-25	WRIT BRANCH-5	(Seat No-47)
304	49829/2025	26.06.2025	WP (C) - 9173/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 21	Order Dtd. 2025-06-26	WRIT BRANCH-5	(Seat No-22)
305	49830/2025	26.06.2025	WP (C) - 15296/2025	L K NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-06-26	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
306	49831/2025	26.06.2025	WP (C) - 16441/2007	K K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-06-26	WRIT BRANCH-7	(Seat No-48)
307	49832/2025	26.06.2025	WP (C) - 17337/2025	L PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-06-26	WRIT BRANCH-2	(Seat No-7)
308	49833/2025	26.06.2025	WP (C) - 17336/2025	TUSHAR KANTA NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-06-26		(Seat No-7)
309	49834/2025	26.06.2025	CRP-16/2025	C R NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-06-26		(Seat No-7)
310	49835/2025	26.06.2025	CRLREV-53/2025	P.K.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-07-15		(Seat No-7)
311	49836/2025	26.06.2025	CRLREV-215/2025	SEBATI MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-21		(Seat No-7)
312	49839/2025	26.06.2025	CRLREV-214/2025	A.K.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-07-29		(Seat No-7)

313	49842/2025	26.06.2025	WP (C) - 16469/2025	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 25	Order Dtd. 2025-07-21	WRIT BRANCH-6	(Seat No-26)
314	49849/2025	26.06.2025	WP (C) - 22844/2024	AMIYA KU SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-06-25		(Seat No-26)
315	49851/2025	26.06.2025	WP (C) - 17219/2025	MANAS RANJAN PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-06-25	WRIT BRANCH-1	(Seat No-2)
316	49853/2025	26.06.2025	WP (C) - 17212/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-06-25	WRIT BRANCH-5	(Seat No-32)
317	49854/2025	26.06.2025	CMP-847/2025	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2025-06-24		(Seat No-32)
318	49855/2025	26.06.2025	BLAPL-4838/2025	S. CHOUDHURY	C.O.	COURT NO. 23	Order Dtd. 2025-06-24		(Seat No-32)
319	49856/2025	26.06.2025	BLAPL-6391/2025	A. K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-07-28		(Seat No-32)
320	49857/2025	26.06.2025	CRLMC-17/2022	M K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-07-24	CRIMINAL MISC	(Seat No-3)
321	49858/2025	26.06.2025	BLAPL-5699/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-06-24		(Seat No-3)
322	49859/2025	26.06.2025	WP (C) - 16992/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-06-24	WRIT BRANCH-7	(Seat No-5)
323	49860/2025	26.06.2025	ABLAPL-7192/2025	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-06-25	BAIL-1	(Seat No-5)
324	49862/2025	26.06.2025	CRLMP-279/2025	A K MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-07-08	WRIT BRANCH-8	(Seat No-41)
325	49863/2025	26.06.2025	CRLMP-287/2025	R SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-06-23		(Seat No-41)
326	49864/2025	26.06.2025	CRLMP-407/2025	P K PAL	C.O.	COURT NO. 3	Order Dtd. 2025-06-25		(Seat No-41)
327	49865/2025	26.06.2025	CRLMC-401/2025	M S HASAN	C.O.	COURT NO. 3	Order Dtd. 2025-01-31		(Seat No-41)
328	49867/2025	26.06.2025	WP (C) - 9890/2016	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-04-30	WRIT BRANCH-7	(Seat No-15)
329	49869/2025	26.06.2025	WP (C) - 15185/2025	D K SAHU	C.O.	COURT NO. 25	Order Dtd. 2025-06-25		(Seat No-15)
330	49870/2025	26.06.2025	WP (C) - 16831/2025	R. K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-3)

33 1	49871/2 025	26.06.202 5	ABLAPL- 7116/202 5	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-08-07	BAIL-2	(Seat No-17)
33 2	49872/2 025	26.06.202 5	ABLAPL- 6375/202 5	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-07-07		(Seat No-17)
33 3	49873/2 025	26.06.202 5	WP (C) - 16384/20 25	PRADEEP KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-17)
33 4	49874/2 025	26.06.202 5	WP (C) - 17464/20 25	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-33)
33 5	49875/2 025	26.06.202 5	ABLAPL- 2641/202 5	SIDHARTHA MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-11		(Seat No-33)
33 6	49876/2 025	26.06.202 5	ABLAPL- 7133/202 5	JC BARAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-33)
33 7	49879/2 025	26.06.202 5	MACA- 209/2024	M K PATI	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-6)
33 8	49880/2 025	26.06.202 5	MACA- 209/2024	J DEHURY	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-6)
33 9	49883/2 025	26.06.202 5	WP (C) - 6199/202 5	K. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-06-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
34 0	49884/2 025	26.06.202 5	JCRLA- 153/2023	B SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-07-30	CRIMINAL APPEAL	(Seat No-1)
34 1	49885/2 025	26.06.202 5	MACA- 210/2024	J DEHURY	C.O.	COURT NO. 5	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-6)
34 2	49886/2 025	26.06.202 5	CRLA- 927/2023	P. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-06-26	CRIMINAL APPEAL	(Seat No-9)
34 3	49887/2 025	26.06.202 5	MACA- 210/2024	MK PATI	C.O.	COURT NO. 5	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-6)
34 4	49888/2 025	26.06.202 5	BLAPL- 5740/202 5	UP BAG	C.O.	COURT NO. 5	Order Dtd. 2025-06-25		(Seat No-6)
34 5	49889/2 025	26.06.202 5	WP (C) - 5805/201 3	P. K. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2025-06-25	WRIT BRANCH-1	(Seat No-3)
34 6	49890/2 025	26.06.202 5	BLAPL- 11398/20 24	G SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-06-25		(Seat No-3)
34 7	49891/2 025	26.06.202 5	CRLA- 1245/202 3	DP DASH	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)

348	49893/2025	26.06.2025	WP (C) - 17375/2025	S BARDHAN	C.O.	COURT NO. 5	Order Dtd. 2025-06-26		(Seat No-9)
349	49894/2025	26.06.2025	WP (C) - 6485/2025	G. JAYSINGH	C.O.	COURT NO. 5	Order Dtd. 2025-06-25	WRIT BRANCH-6	(Seat No-24)
350	49895/2025	26.06.2025	WP (C) - 17460/2025	S R PANI	C.O.	COURT NO. 23	Order Dtd. 2025-07-24	WRIT BRANCH-7	(Seat No-48)
351	49896/2025	26.06.2025	WP (C) - 17458/2025	S R PANI	C.O.	COURT NO. 23	Order Dtd. 2025-07-22	WRIT BRANCH-6	(Seat No-35)
352	49897/2025	26.06.2025	WP (C) - 17362/2025	A MOAHNTY	C.O.	COURT NO. 23	Order Dtd. 2025-06-26	WRIT BRANCH-3	(Seat No-12)
353	49898/2025	26.06.2025	BLAPL-5746/2025	MANAS RANJAN DHAL	C.O.	COURT NO. 23	Order Dtd. 2025-06-25	BAIL-2	(Seat No-12)
354	49899/2025	26.06.2025	CMP-796/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-06-26		(Seat No-12)
355	49900/2025	26.06.2025	BLAPL-5619/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2025-06-23	BAIL-2	(Seat No-17)
356	49901/2025	26.06.2025	WP (C) - 17299/2025	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2025-06-26	WRIT BRANCH-8	(Seat No-39)
357	49902/2025	26.06.2025	CRLA-315/2025	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 3	Order Dtd. 9999-12-31		(Seat No-39)
358	49903/2025	26.06.2025	ABLAPL-7262/2025	PRATAP KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-08-12		(Seat No-39)
359	49904/2025	26.06.2025	CRLA-678/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-11)
360	49422/2025	26.06.2025	CRLMC-2098/2025	BIDYADHAR PANDA	GENERAL		Order Dtd. 2025-06-25		(Seat No-11)
361	49424/2025	26.06.2025	WP (C) - 16546/2025	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-4	(Seat No-19)
362	49426/2025	26.06.2025	CRLMC-1943/2025	BIDYADHAR PANDA	GENERAL		Order Dtd. 2025-06-25		(Seat No-19)
363	49435/2025	26.06.2025	WP (C) - 13704/2025	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
364	49436/2025	26.06.2025	WP (C) - 25795/2014	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-2)

365	49440/2025	26.06.2025	WP (C) - 15170/2021	MANAS PATI	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
366	49443/2025	26.06.2025	WP (C) - 15171/2021	MANAS PATI	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
367	49444/2025	26.06.2025	WP (C) - 15172/2021	MANAS PATI	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
368	49445/2025	26.06.2025	WP (C) - 15176/2021	MANAS PATI	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
369	49446/2025	26.06.2025	WP (C) - 15174/2021	MANAS PATI	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
370	49447/2025	26.06.2025	WP (C) - 15175/2021	MANAS PATI	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
371	49449/2025	26.06.2025	WP (C) - 15176/2021	MANAS PATI	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
372	49450/2025	26.06.2025	WP (C) - 15177/2021	MANAS PATI	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
373	49451/2025	26.06.2025	WP (C) - 15173/2021	MANAS PATI	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-4)
374	49458/2025	26.06.2025	WP (C) - 6335/2021	MANAS PATI	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-3	(Seat No-11)
375	49459/2025	26.06.2025	WP (C) - 21800/2024	PRASANTA KUMAR PATRI	GENERAL		Entire Document		(Seat No-11)
376	49462/2025	26.06.2025	WP (C) - 14391/2021	MANAS PATI	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH-6	(Seat No-35)
377	49474/2025	26.06.2025	WP (C) - 14923/2025	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-8	(Seat No-39)
378	49480/2025	26.06.2025	RSA- 50/2017	RAJAT KUMAR RATH	GENERAL		Entire Brief		(Seat No-39)
379	49491/2025	26.06.2025	WP (C) - 38354/2023	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-06-20	WRIT BRANCH-7	(Seat No-10)
380	49494/2025	26.06.2025	WP (C) - 10501/2012	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2018-01-05		(Seat No-10)
381	49507/2025	26.06.2025	WP (C) - 6060/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2019-03-20	WRIT BRANCH-7	(Seat No-10)

382	49516/2025	26.06.2025	WP (C) - 15169/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-17	WRIT BRANCH-1	(Seat No-4)
383	49526/2025	26.06.2025	WP (C) - 5239/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-30	WRIT BRANCH-6	(Seat No-16)
384	49534/2025	26.06.2025	WP (C) - 5240/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-30	WRIT BRANCH-6	(Seat No-16)
385	49538/2025	26.06.2025	WP (C) - 8012/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-09	WRIT BRANCH-6	(Seat No-25)
386	49543/2025	26.06.2025	ABLAPL-4361/2025	PRADEEP KUMAR DASH	GENERAL		Order Dtd. 2025-06-23		(Seat No-25)
387	49553/2025	26.06.2025	CRLMC-2091/2025	SANKAR PRASAD PADHI	GENERAL		Order Dtd. 2025-06-25		(Seat No-25)
388	49556/2025	26.06.2025	WP (C) - 13241/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-23	WRIT BRANCH-7	(Seat No-15)
389	49560/2025	26.06.2025	ABLAPL-4367/2025	PRADEEP KUMAR DASH	GENERAL		Order Dtd. 2025-06-24	BAIL-2	(Seat No-8)
390	49655/2025	26.06.2025	WP (C) - 7360/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-20	WRIT BRANCH-7	(Seat No-15)
391	49660/2025	26.06.2025	WP (C) - 2862/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
392	49667/2025	26.06.2025	WP (C) - 3376/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-20	WRIT BRANCH-2	(Seat No-7)
393	49687/2025	26.06.2025	WP (C) - 17026/2025	SANANTA MOHANTY	GENERAL		Order Dtd. 2025-06-24		(Seat No-7)
394	49738/2025	26.06.2025	FAO-202/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-17	MISC. APPEAL SEC.	(Seat No-5)
395	49742/2025	26.06.2025	ABLAPL-6484/2025	MANOJ KUMAR NAYAK	GENERAL		Order Dtd. 2025-06-17		(Seat No-5)
396	49746/2025	26.06.2025	ABLAPL-7107/2025	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2025-06-24	BAIL-2	(Seat No-17)
397	49749/2025	26.06.2025	TRPCRL-20/2025	MANOJ KUMAR NAYAK	GENERAL		Order Dtd. 2025-05-03		(Seat No-17)

398	49790/2025	26.06.2025	WP (C) - 1259/2011	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-5	(Seat No-47)
399	49794/2025	26.06.2025	WP (C) - 1259/2011	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-5	(Seat No-47)
400	49795/2025	26.06.2025	ABLAPL-7029/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-06-24		(Seat No-47)
401	49796/2025	26.06.2025	OJC-7197/2000	GOPABANDHU SUNDARAY	GENERAL		Entire Brief		(Seat No-47)
402	49798/2025	26.06.2025	WP (C) - 14091/2021	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2021-04-15	WRIT BRANCH-3	(Seat No-11)
403	49801/2025	26.06.2025	WP (C) - 21546/2022	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-11-30	WRIT BRANCH-3	(Seat No-12)
404	49804/2025	26.06.2025	WP (C) - 1333/2022	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-05-30	WRIT BRANCH-7	(Seat No-5)
405	49808/2025	26.06.2025	WP (C) - 31924/2022	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-11-30	WRIT BRANCH-7	(Seat No-5)
406	49809/2025	26.06.2025	WPC (OAC) - 2735/2017	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-02-28	OA Branch	(Seat No-1)
407	49811/2025	26.06.2025	WPC (OAC) - 2882/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-09-21	OA Branch	(Seat No-1)
408	49813/2025	26.06.2025	WPC (OAC) - 3174/2007	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-01-05	OA Branch	(Seat No-1)
409	49837/2025	26.06.2025	WPC (OAC) - 4575/2011	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-10-19	OA Branch	(Seat No-1)
410	49841/2025	26.06.2025	WPC (OAC) - 2732/2017	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-02-28	OA Branch	(Seat No-1)
411	49843/2025	26.06.2025	WPC (OAC) - 2622/2017	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-09-02	OA Branch	(Seat No-1)
412	49847/2025	26.06.2025	WP (C) - 29811/2021	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2023-05-12	WRIT BRANCH-3	(Seat No-14)

413	49848/2025	26.06.2025	WP (C) - 16594/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2025-06-24		(Seat No-14)
414	49850/2025	26.06.2025	WP (C) - 3159/2011	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-1	(Seat No-3)
415	49852/2025	26.06.2025	WP (C) - 3159/2011	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-1	(Seat No-3)
416	49866/2025	26.06.2025	BLAPL-5664/2025	SWARAJ PATEL	GENERAL		Order Dtd. 2025-06-24	BAIL-2	(Seat No-7)
417	49868/2025	26.06.2025	WA-2323/2024	RUDRA MADHAB BISWAL	GENERAL		Order Dtd. 2025-06-23		(Seat No-7)
418	49881/2025	26.06.2025	ABLAPL-7168/2025	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2025-06-26		(Seat No-7)
419	49882/2025	26.06.2025	CRLA-1298/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-06-26		(Seat No-7)
420	49428/2025	26.06.2025	ABLAPL-1812/2025	P. K. ROUSTRAY	GENERAL		Order Dtd. 2025-06-23	BAIL-2	(Seat No-11)
421	49463/2025	26.06.2025	WP (C) - 12398/2024	B MOHANTY	GENERAL			WRIT BRANCH-8	(Seat No-42)
422	49465/2025	26.06.2025	WP (C) - 23129/2015	P BASTIA	GENERAL			WRIT BRANCH-3	(Seat No-33)
423	49466/2025	26.06.2025	WP (C) - 23129/2015	P BASTIA	GENERAL			WRIT BRANCH-3	(Seat No-33)
424	49469/2025	26.06.2025	WP (C) - 14855/2004	B K MOHARANA	GENERAL				(Seat No-33)
425	49470/2025	26.06.2025	CRLMC-2137/2025	PRADIPTA BEURA	GENERAL		Order Dtd. 2025-06-24		(Seat No-33)
426	49471/2025	26.06.2025	OJC-10323/1999	S M DHAL	GENERAL				(Seat No-33)
427	49472/2025	26.06.2025	WP (C) - 8485/2007	S M DHAL	GENERAL				(Seat No-33)
428	49477/2025	26.06.2025	CRLREV-9/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-06-24		(Seat No-33)
429	49483/2025	26.06.2025	WP (C) - 464/2005	B K MOHARANA	GENERAL				(Seat No-33)

430	49485/2025	26.06.2025	OJC-7467/1999	B SAMAL	GENERAL				(Seat No-33)
431	49488/2025	26.06.2025	WP (C) - 10501/2012	B DAS	GENERAL				(Seat No-33)
432	49496/2025	26.06.2025	MATA-104/2016	P NAYAK	GENERAL			FIRST APPEAL	(Seat No-5)
433	49497/2025	26.06.2025	WP (C) - 2595/2017	P NAYAK	GENERAL				(Seat No-5)
434	49502/2025	26.06.2025	FA-176/1975	B R KAR	GENERAL				(Seat No-5)
435	49503/2025	26.06.2025	AHO-63/1989	B R KAR	GENERAL			M.J.C.	(Seat No-1)
436	49505/2025	26.06.2025	CRP-13/2019	M M PANDA	GENERAL			CIVIL REVISION	(Seat No-5)
437	49508/2025	26.06.2025	SA-103/1997	B DAS	GENERAL			SECOND APPEAL	(Seat No-7)
438	49510/2025	26.06.2025	WP (C) - 11705/2008	M R ROUTRAY	GENERAL			WRIT BRANCH-6	(Seat No-25)
439	49511/2025	26.06.2025	FAO-79/2019	S N GAYA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
440	49513/2025	26.06.2025	SA-135/1994	S NAYAK	GENERAL				(Seat No-9)
441	49514/2025	26.06.2025	SA-135/1994	B B ROUT	GENERAL				(Seat No-9)
442	49515/2025	26.06.2025	ABLAPL-11785/2019	M DALAI	GENERAL			BAIL-2	(Seat No-12)
443	49517/2025	26.06.2025	WP (C) - 29172/2020	J SAHOO	GENERAL			WRIT BRANCH-7	(Seat No-44)
444	49518/2025	26.06.2025	WP (C) - 29172/2020	J SAHOO	GENERAL			WRIT BRANCH-7	(Seat No-44)
445	49519/2025	26.06.2025	WP (C) - 29172/2020	J SAHOO	GENERAL			WRIT BRANCH-7	(Seat No-44)
446	49520/2025	26.06.2025	WP (C) - 29172/2020	J SAHOO	GENERAL			WRIT BRANCH-7	(Seat No-44)
447	49521/2025	26.06.2025	WP (C) - 29172/2020	J SAHOO	GENERAL			WRIT BRANCH-7	(Seat No-44)

448	49522/2025	26.06.2025	WP (C) - 29172/2020	J SAHOO	GENERAL			WRIT BRANCH-7	(Seat No-44)
449	49523/2025	26.06.2025	WP (C) - 29172/2020	J SAHOO	GENERAL			WRIT BRANCH-7	(Seat No-44)
450	49524/2025	26.06.2025	WP (C) - 29172/2020	J SAHOO	GENERAL			WRIT BRANCH-7	(Seat No-44)
451	49525/2025	26.06.2025	WP (C) - 29172/2020	J SAHOO	GENERAL			WRIT BRANCH-7	(Seat No-44)
452	49527/2025	26.06.2025	WP (C) - 29172/2020	J SAHOO	GENERAL			WRIT BRANCH-7	(Seat No-44)
453	49529/2025	26.06.2025	OJC-5355/1991	G SUNDARA	GENERAL				(Seat No-44)
454	49588/2025	26.06.2025	CRLA-401/2017	OHCLSC	GENERAL			CRIMINAL APPEAL	(Seat No-2)
455	49591/2025	26.06.2025	MATA-49/2018	B SINGH	GENERAL			FIRST APPEAL	(Seat No-3)
456	49593/2025	26.06.2025	RSA-183/2023	S MOHAPATRA	GENERAL			SECOND APPEAL	(Seat No-5)
457	49598/2025	26.06.2025	SA-111/1984	N DAS	GENERAL				(Seat No-5)
458	49612/2025	26.06.2025	WP (C) - 15289/2025	R MOHAPATRA	GENERAL		Order Dtd. 2025-08-14	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
459	49614/2025	26.06.2025	WP (C) - 14705/2025	R MOHAPATRA	GENERAL		Order Dtd. 2025-08-14	WRIT BRANCH-4	(Seat No-38)
460	49633/2025	26.06.2025	WP (C) - 20808/2024	S. C. DAS	GENERAL		Order Dtd. 2025-03-06		(Seat No-38)
461	49637/2025	26.06.2025	WA-2323/2024	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-06-23		(Seat No-38)
462	49648/2025	26.06.2025	CRLMP-243/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-06-20		(Seat No-38)
463	49669/2025	26.06.2025	WP (C) - 16845/2025	T K MOAHNTY	GENERAL				(Seat No-38)
464	49670/2025	26.06.2025	WP (C) - 16702/2025	S N MISHRA	GENERAL				(Seat No-38)

465	49671/2025	26.06.2025	WP (C) - 14166/2025	A K NAYAK	GENERAL			WRIT BRANCH-6	(Seat No-36)
466	49672/2025	26.06.2025	WP (C) - 5205/2025	R SAMAL	GENERAL			WRIT BRANCH-5	(Seat No-21)
467	49673/2025	26.06.2025	WP (C) - 13321/2025	T K NAYAK	GENERAL				(Seat No-21)
468	49674/2025	26.06.2025	TRP (C) - 151/2025	S K SWAIN	GENERAL				(Seat No-21)
469	49675/2025	26.06.2025	CONTC-1529/2025	U CHHOTARAY	GENERAL				(Seat No-21)
470	49676/2025	26.06.2025	CONTC-4125/2024	S DASH	GENERAL				(Seat No-21)
471	49677/2025	26.06.2025	CONTC-1783/2025	PK LENKA	GENERAL				(Seat No-21)
472	49678/2025	26.06.2025	WPCRL-74/2025	J BEHERA	GENERAL				(Seat No-21)
473	49679/2025	26.06.2025	CMP-804/2025	B BEHERA	GENERAL				(Seat No-21)
474	49680/2025	26.06.2025	CRLMP-413/2025	S DAS	GENERAL				(Seat No-21)
475	49681/2025	26.06.2025	ABLAPL-6874/2025	J BEHERA	GENERAL				(Seat No-21)
476	49682/2025	26.06.2025	ABLAPL-7031/2025	K K NATH	GENERAL				(Seat No-21)
477	49683/2025	26.06.2025	ABLAPL-7101/2025	P BEHERA	GENERAL			BAIL-2	(Seat No-17)
478	49684/2025	26.06.2025	CRLREV-301/2025	P BEHERA	GENERAL				(Seat No-17)
479	49685/2025	26.06.2025	CRLMC-2012/2025	S PRADHAN	GENERAL				(Seat No-17)
480	49686/2025	26.06.2025	CRLREV-734/2024	A P MISHRA	GENERAL				(Seat No-17)
481	49698/2025	26.06.2025	WP (C) - 15022/2025	R MOHAPATRA	GENERAL		Order Dtd. 2025-08-14	WRIT BRANCH-2	(Seat No-45)
482	49700/2025	26.06.2025	WP (C) - 14718/2025	R MOHAPATRA	GENERAL		Order Dtd. 2025-08-14	WRIT BRANCH-1	(Seat No-31)

483	49705/2025	26.06.2025	RSA-453/2003	S S SAHU	GENERAL				(Seat No-31)
484	49706/2025	26.06.2025	RVWPET-100/2015	S S SAHU	GENERAL				(Seat No-31)
485	49720/2025	26.06.2025	ABLAPL-6644/2025	SANGRAM KESHARI MOHARANA	GENERAL		Order Dtd. 2025-06-18		(Seat No-31)
486	49761/2025	26.06.2025	ABLAPL-7029/2025	P. K. DASH	GENERAL		Order Dtd. 2025-06-24		(Seat No-31)
487	49762/2025	26.06.2025	WP (C) - 16483/2025	JUDHISTHIR SAHOO	GENERAL		Order Dtd. 2025-06-24		(Seat No-31)
488	49763/2025	26.06.2025	CRLMP-327/2025	B. N. SAHU	GENERAL		Order Dtd. 2025-06-24		(Seat No-31)
489	49765/2025	26.06.2025	CRLMP-1659/2024	B. N. SAHU	GENERAL		Order Dtd. 2025-06-24		(Seat No-31)
490	49766/2025	26.06.2025	TRP (C) - 161/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-07-28		(Seat No-31)
491	49767/2025	26.06.2025	CRLREV-121/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-06-24		(Seat No-31)
492	49768/2025	26.06.2025	ABLAPL-6872/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-06-20		(Seat No-31)
493	49769/2025	26.06.2025	CRLMC-2169/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-06-24		(Seat No-31)
494	49773/2025	26.06.2025	BLAPL-5674/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-06-24	BAIL-2	(Seat No-10)
495	49840/2025	26.06.2025	ABLAPL-7004/2025	P.R.SWAIN	GENERAL				(Seat No-10)
496	49844/2025	26.06.2025	WP (C) - 6642/2025	P.R.SWAIN	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
497	49845/2025	26.06.2025	WP (C) - 2892/2018	P. C. MOHANTY	GENERAL		Order Dtd. 2025-06-25	Entire Order,	WRIT BRANCH-5 (Seat No-32)
498	49846/2025	26.06.2025	WP (C) - 13662/2018	P. C. MOHANTY	GENERAL		Order Dtd. 2025-07-29	WRIT BRANCH-7	(Seat No-44)
499	49861/2025	26.06.2025	WA-2720/2024	B. MOHANTY	GENERAL		Order Dtd. 2025-06-19		(Seat No-44)

500	49877/2025	26.06.2025	ABLAPL-7235/2025	B. N. SAHU	GENERAL		Order Dtd. 2025-06-24		(Seat No-44)
501	49878/2025	26.06.2025	BLAPL-5673/2025	M. R. ROUTRAY	GENERAL		Order Dtd. 2025-06-25	BAIL-2	(Seat No-11)
502	49892/2025	26.06.2025	BLAPL-5739/2025	NARESH BEHERA @ KAU	GENERAL		Order Dtd. 2025-06-25		(Seat No-11)

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